SPECIAL RETURN – III – DISBURSAL OF ADVANCES OF SCHEDULED COMMERCIAL BANKS TO PRIORITY SECTORS AS ON THE LAST REPORTING FRIDAY OF JUNE – STATEWISE AND ALL INDIA

SI. No.	Description						
1	Total advances to agriculture and allied activities (2 + 7)						
2	Total direct finance to agriculture and allied activities						
3.	Loans to individual farmers (including SHGs/JLGs, i.e. groups of individual farmers) for agriculture & allied activities						
4.	Loans to corporates, partnership firms and institutions (credit limit of up to an aggregate amount of Rs. one crore per borrower) for agriculture & allied activities						
5.	Loans to corporates, partnership firms and institutions (credit limit in excess of an aggregate amount of Rs. one crore per borrower) for agriculture & allied activities						
6.	Loans granted for pre-harvest and post-harvest activities such as spraying, weeding, harvesting, grading, sorting, processing and transporting undertaken by individuals, SHGs and co-operatives in rural areas						
7.	Total indirect finance to agriculture and allied activities						
8.	Loans to food and agro-based processing units (with investment in plant and machinery up to Rs. 10 crore) undertaken by other than individuals, SHGs and cooperatives						
9.	Agriclinics and Agri-Business Centres						
10.	Loans to farmers through PACS/FSS/LAMPS						
11.	Loans to NBFCs for on-lending to individual farmers or their SHGs/JLGs						
12	Loans to NGOs/MFIs for on-lending to individual farmers or their SHGs/JLGs						
13.	Other types of indirect finance for agriculture and allied activities						
14.	Total advances to Small Enterprises (SE) (including manufacturing and service						
	enterprises) (15 + 23)						
15.	Total direct finance to SE						
16.	Out of total advances to SE, advances to manufacturing enterprises with investment in plant & machinery up to Rs. 5 lakh						
17	Out of total advances to SE, advances to manufacturing enterprises with investment in plant & machinery between Rs. 5 lakh and Rs. 25 lakh						
18.	Out of total advances to SE, advances to manufacturing enterprises with investment in plant & machinery between Rs. 25 lakh and Rs. 5 crore						
19.	Out of total advances to SE, advances to service enterprises with investment in equipment up to Rs. 2 lakh						
20.	Out of total advances to SE, advances to service enterprises with investment in equipment between Rs. 2 lakh and Rs. 10 lakh						
21.	Out of total advances to SE, advances to service enterprises with investment in equipment between Rs. 10 lakh and Rs.2 crore						
22.	Out of total advances to SE, advances to units in the Khadi and Village Industries (KVI) sector						
23.	Total indirect finance to SE						
24.	Loans to NBFCs for on-lending to SE sector						
25.	Term loans, out of total advances to SE						
26.	Loans granted to Retail trade						
27.	Micro Credit (other than loans granted to SHGs/JLGs for agriculture & allied activities)						
28.	Loans granted to State sponsored organizations for SC/ST						
29.	Total loans for education						
30.	Loans to individuals for educational purposes						
31.	Loans to NBFCs for on-lending to individuals for educational purposes						
32.	Total Housing loans which are eligible for priority sector classification						

33.	Total export credit (applicable for foreign banks only)					
34.	Export credit to SE (applicable for foreign banks only)					
35.	Export credit to non-SE (applicable for foreign banks only)					
36.	Total advances to weaker sections in priority sector					
37.	Loans to small and marginal farmers with land holdings of 5 acres and less, landless					
	labourers, tenant farmers and sharecroppers					
38.	Loans to artisans, village and cottage industries where individual credit limits do not					
	exceed Rs. 50, 000					
39.	Loans to SGSY beneficiaries					
40.	Loans to DRI beneficiaries					
41.	Loans to SJSRY beneficiaries					
42.	Loans to SLRS beneficiaries					
43.	Loans to SCs/STs beneficiaries					
44.	Advances to SHGs					
45.	Loans to distressed poor to prepay their debt to informal sector					
46.	Loans to Weaker Section people belonging to the specified minority communities					

Note: (i) The data in respect of various sectors should tally with the total of its constituents (i.e. sub-sectors) for each State and All-India

- (ii) Total of all States data should tally with that of all India within each sector/sub-sector.
 (iii) Total advances to priority sectors should be equal to SI. Nos. 1 + 14 + 26 + 27 + 28 + 29 + 32
- + 35 (applicable for foreign banks only)

SPECIAL RETURN III – ANNUAL - DISBURSAL OF ADVANCES OF SCHEDULED COMMERCIAL BANKS TO PRIORITY SECTOR/WEAKER SECTIONS IN PRIORITY SECTOR) AS ON THE LAST REPORTING FRIDAY OF JUNE

NAME OF THE BANK : BANK CODE : SECTOR DESCRIPTION *:

(Accounts in actual, Amount in Rs. Thousands)_

ASSAM 01 MEGHALAYA 02 MEGHALAYA 03 BIHAR 06 JHARKHAND 07 ARUNACHAL PRADESH 09 WEST BENGAL 10 NAGALAND 14 MANIPUR 15 ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 FONDICHERRY 99 TAMIL NADU KERALA 96 FONDICHERRY 99 TAMIL NADU KERALA 96 FONDICHERRY 99	State/Union Territories	State Code	No. of A/Cs	Amount	Out of which to SC/ST No. of Amount A/Cs
MIZORAM 03 BIHAR 06 JHARKHAND 07 ARUNACHAL PRADESH 09 WEST BENGAL 10 NAGALAND 14 MANIPUR 15 ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 1 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP		01			
BIHAR	MEGHALAYA	02			
JHARKHAND	MIZORAM	03			
ARUNACHAL PRADESH 09 WEST BENGAL 10 NAGALAND 14 MANIPUR 15 ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 71 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY	BIHAR	06			
WEST BENGAL 10 NAGALAND 14 MANIPUR 15 ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	JHARKHAND	07			
NAGALAND 14 MANIPUR 15 ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	ARUNACHAL PRADESH	09			
MANIPUR ORISSA 16 ORISSA 16 SIKKIM 17 TRIPURA ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA DAMAN & NAGAR HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 PONDICHERRY 99 NICONAMA 18 ANDAMA 18 ANDAMA 19 ANDAMA 18 ANDAMA 19 ANDA	WEST BENGAL	10			
ORISSA 16 SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	NAGALAND	14			
SIKKIM 17 TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 90 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	MANIPUR	15			
TRIPURA 18 ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	ORISSA	16			
ANDAMAN & NICOBAR 19 UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	SIKKIM	17			
UTTAR PRADESH 20 UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	TRIPURA	18			
UTTARAKHAND 21 DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	ANDAMAN & NICOBAR	19			
DELHI 29 PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	UTTAR PRADESH	20			
PUNJAB 30 HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	UTTARAKHAND	21			
HARYANA 34 CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	DELHI	29			
CHANDIGARH 39 JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 40 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	PUNJAB	30			
JAMMU & KASHMIR 44 HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 40 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	HARYANA	34			
HIMACHAL PRADESH 46 RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	CHANDIGARH	39			
RAJASTHAN 50 GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 40 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	JAMMU & KASHMIR	44			
GUJARAT 54 MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	HIMACHAL PRADESH	46			
MAHARASHTRA 60 DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	RAJASTHAN	50			
DAMAN & DIU 67 GOA 68 DADRA & NAGAR 69 HAVELI 80 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	GUJARAT	54			
GOA 68 DADRA & NAGAR 69 HAVELI MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	MAHARASHTRA	60			
DADRA & NAGAR 69 HAVELI 69 MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99	DAMAN & DIU	67			
HAVELI MADHYA PRADESH 70 CHATTISGARH 71 71 ANDHRA PRADESH 80 80 KARNATAKA 84 84 LAKSHADWEEP 89 89 TAMIL NADU 90 90 KERALA 96 99 PONDICHERRY 99 99	GOA	68			
MADHYA PRADESH 70 CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99		69			
CHATTISGARH 71 ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99		70			
ANDHRA PRADESH 80 KARNATAKA 84 LAKSHADWEEP 89 TAMIL NADU 90 KERALA 96 PONDICHERRY 99					
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ALLINDIA I (1)	ALL INDIA	00			

^{*} As per Annex A